

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court No. 1 & 2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 14-12-2017
Time: 10.30 am

Court - 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.277 of 2017(SZ)	Meenava Thanthai K.R.Selvaraj Kumar Meenavar Nala Sangam, Rep.,by its President, M.R.Thiyagarajan, Royapuram, Chennai Vs The Secretary to Government, Union of India, Ministry of Environment and Forest, New Delhi and 11 others	M/s. K.Mageshwaran Counsel for Applicant	For Admission
2	Application No.266 of 2017(SZ)	Jose Parayil Vs State of Kerala	M/s.T.B.Mini Counsel for Applicant	Adjourned Admission
3	Application No.268 of 2017(SZ)	Sri. A P Mathew, Janasakthi Unit President, Idukki Dist. Vs Chief Conservator, Forest Dept., Kerala &15 others	M/s. Sheeja P D Counsel for Applicant	Adjourned Admission
4	Application No. 439 of 2013 (SZ) (THC) (W.P(C) No.3637 of 2012, High Court of Kerala)	Chandran Pillai, Kulathin Tinttackizhakkathil, Kureepuzha, Kavanadu P.O. Kollam and another Vs UOI, MoEF, Rep by its Secretary, New Delhi and 4 others	M/s. Anister Hakeem, Counsel for Applicant M/s. Me.Saraswathy for R1 M/s.Remma Smrithi for R2,R3,R5 M/s.D.Kamatchi and R.Kamaladevi for R4	For Report

5	Application No.456 of 2013 (SZ) (THC) [WP No.1367 of 2011, Kerala High Court]	Manushyavakasha Paristhithi Samrakshana Samithy, Kavanadu Post, Kollam, Rep by Secretary & 6 others Vs UOI, MoEF, Rep by its Secretary, New Delhi & 6 others	M/s S. Kumaresan Counsel for Applicant M/s. M.Sumathy for R1 M/s.Rema Smrithi for R2,R3,R5 M/s.D.Kamatchi and R.Kamaladevi for R4	For Report
6	Application No. 76 of 2015 (SZ)	D.V. Girish, Chikmagalur, Karnataka Vs The Member Secretary, National Tiger Conservation Authority, MoEF, New Delhi and 9 others	M/s. Jaynakothari Counsel for Applicant M/s. Me. Saraswathy for R1 M/s. Devaraj Ashok for R2 to R8 M/s Paul and Paul, J. Hudson Samuel and Partners for R10	For hearing
7	Application No. 8 of 2016 (SZ)	R. Ravimaran, Ennore, Chennai. Vs Union of India, MoEF & CC, Rep. by its Secretary New Delhi and 7 others	Sri.Yogeshwaran.A Counsel for Applicant M/s. G.M. Syed Nurullah Sheriff for R1 M/s. Abdul Saleem for R2, R3 and R8 M/s. M.T.Arunan for R4 M/s. Yasmeen Ali for R5 and R6 M/s. E.Manoharan for R7, R8	
8	Application No.152 of 2016(SZ)	Meenava Thanthai K.R.Selvaraj Kumar Meenavar Nala Sangam, Rayapuram, Chennai. Vs The Chief Secretary Govt of Tamil Nadu, Chennai and others	M/s.K.Mageswaran Counsel for Applicant M/s. E.Manoharan for R1, R2,R4, R6 & R9 M/s. H.Yasmeen Ali for R3 M/s. King & Partridge for R6 M/s.M.T.Arunan for R7 M/s.R.Thirunavukarasu for R8	For Report
9	Application No.198 of 2016(SZ)	Meenava Thanthai K.R.Selvaraj Kumar Meenavar Nala Sangam, Rep. by its president, M.R.Thiyagarajan, Chennai	M/s. K.Mageshwaran Counsel for Applicant M/s. E.Manoharan for R2 to R6	

		<p style="text-align: center;">Vs</p> <p style="text-align: center;">The Chief Secretary, Government of Tamil Nadu Chennai and others</p>	<p style="text-align: center;">M/s.S.Azhagam Perumal For R8 & R10</p>	
10	<p>Application No. 80 of 2016(SZ)</p>	<p>VGN Minerva Owner's Welfare Association, Rep. by its Secretary, Guruswamy Road, Nolambur, Chennai.</p> <p style="text-align: center;">Vs</p> <p>The State rep. by the Secretary to Government, Department of Environment and Forest, Chennai and others</p>	<p style="text-align: center;">M/s. P.T Perumal Counsel for Applicant</p> <p>M/s. E.Manoharan for R1, R4 M/s. M.R. Gokul Krishnan for R2 M/s. H.Yasmeen Ali for R3 M/s.Raja Srinivas for R5 M/s. Surya Prakash for R6 M/s. K.Hari Sankar for R7</p>	For Reply
11	<p>M.A.No.32 of 2017 (SZ) & M.A.No.35 of 2017 (SZ)</p> <p style="text-align: center;">IN</p> <p>Application No.14 of 2017 (SZ)</p> <p>Application No.14 of 2017 (SZ)</p>	<p>Meenava Thanthai K.R.Selva Raj Kumar Meenavar Nala Sangam Royapuram, Chennai</p> <p style="text-align: center;">Vs</p> <p>The Chairman, National Coastal Zone Management Authority, Govt., of India, MoEF & CC New Delhi and 13 others</p> <p>Meenava Thanthai K.R.Selva Raj Kumar Meenavar Nala Sangam Royapuram, Chennai</p> <p style="text-align: center;">Vs</p> <p>The Chairman, National Coastal Zone Management Authority, Govt., of India, MoEF & CC New Delhi and 13 others</p>	<p style="text-align: center;">Mr.K.Mageshwaran Counsel for Applicant</p> <p>Mr. G.M Syed Nurullah Sheriff for R1,R14 M/s. E.Manoharan for R2 to R5, R7, R8 M/s.H.Yasmeen Ali for R6 M/s.Krishna Ravindran for R9 M/s. S.Raghunathan for R11 M/s.D.S.Ekambaram for R12 M/s.Su.Srinivasan for R13</p> <p style="text-align: center;">M/s.K.Mageshwaran Counsel for Applicant</p> <p>Mr. G.M Syed Nurullah Sheriff for R1,R14 M/s. E.Manoharan for R2 to R5, R7, R8 M/s.H.Yasmeen Ali for R6 M/s.Krishna Ravindran for R9 M/s. S.Raghunathan for R11 M/s.D.S.Ekambaram for R12 M/s.Su.Srinivasan for R13</p>	<p>For direction</p> <p>To form an expert Committee</p> <p>For hearing</p>

12	Application No. 16 of 2017 (SZ)	Saravana Dakshinamurthy Chennai Vs Union of India Rep.,by its Secretary, The Ministry of Environment, Forests and Climate Change New Delhi and 8 others	M/s.Yogeshwaran Counsel for Applicant M/s. G.M Syed Nurullah Sheriff for R1 M/s.Su.Srinivasan for R2 & R3 M/s.E.Manoharan for R4 M/s.Krishna Ravindran for R5 M/s. S.Raghunathan for R7 M/s.D.S.Ekambaram for R8 M/s.H.Yasmeen Ali for R9	For hearing
13	Application No. 38 of 2017 (SZ) (TPB)	Ashwini Kumar Vs Unoin of India and others	M/s.VSA Legal Advocates Counsel for Applicant M/s.Me.Saraswathy for R1 M/s.Su.Srinivasan for R2 M/s. E.Manoharanfor R3 M/s.H.Yasmeen Ali for R4	
14	Application No. 40 of 2017 (SZ) (TPB)	P.Soma Sundaram Vs Unoin of India and others	M/s. P.V.Yogeswaan & K.Mayilsamy Counsel for Applicant M/s.Me.Saraswathy for R1 M/s.Su.Srinivasan for R2, R3 M/s.D.S.Ekambaram & P.Jayalakshmi for R4	
15	Application No.124 of 2017(SZ)	Tvl.Thavamani Anna Nagar, Madurai and 2 others Vs The District Collector, Ramanathapuram District, Ramanathapuram and 2 others	M/s. K.R.Krishnan Counsel for Applicant M/s. E.Manoharan for R1 & R2 M/s. L.G.Sahadevan for R3	For Arguments

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
16	M.A.No.189 of 2017(SZ) IN Application No. 205 of 2017(SZ)	R.Kandasamy Vasavi College Post, Erode Vs The Government of India Rep.,by its Secretary, Ministry of Environment and Forest, New Delhi and 8 others	M/s. D.Balachandran Counsel for Applicant	For Amendment
	Application No. 205 of 2017(SZ)	R.Kandasamy Vasavi College Post, Erode Vs The Government of India Rep.,by its Secretary, Ministry of Environment and Forest, New Delhi and 8 others	M/s. D.Balachandran Counsel for Applicant	Adjourned Admission
17	Application No. 145 of 2017 (SZ)	N.Raju, Vadakperumbakkam, Chennai Vs The Member Secretary, Tamil Nadu Pollution Control Board, Guindy, Chennai and 5 others	M/s. Adithya Reddy Counsel for Applicant M/s. H.Yasmeen Ali for R1 & R3 M/s. Surya Prakash for R2 & R4	For Status Report
18	Application No.173 of 2015 (SZ)	Confederation of organizations for Integrated Urban Development, Rep. by its President, Chennai Vs The Commissioner, Pallavaram Municipality, Chennai and 7 others	M/s.P.R.Thiruneelakandan Counsel for Applicant M/s.P.Srinivas for R1 M/s.E.Manoharan for R2 to R7 M/s.H.Yasmeen Ali for R8	For Arguments

19	Application No. 197 of 2016(SZ)	<p style="text-align: center;">Varadarajan, Keezhvalai Village, Kandachipuram Taluk, Villupuram District</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">The Regional Director, Central Ground Water Board, South Eastern Coastal Region, Besant Nagar, Chennai and 5 others</p>	<p style="text-align: center;">M/s. N.Suresh Counsel for Applicant</p> <p style="text-align: center;">M/s.D.Ramesh Kumar for R1 M/s.Yasmeen Ali for R2 M/s.E.Manoharan for R3, R4,R5 M/s Ramesh Venkatachalapathy for R6</p>	For Arguments
----	---------------------------------------	--	---	---------------

For further details, Please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar